Case Type ABLAPL- Anticipatory Bail	Total
ABI API - Anticipatory Bail	6770
7.52 ii 2 7 ii ii ii bacci 7 2aii	6772
ADMLS-Admirality Suits.	9
	49
	252
	233
	1
	2862
	24
	2323
	86
	2193
	20
	<u>3</u> 5
	1
	3491
	35 148
	1018
	9552
	1474
	534
	9675
	749
	8729
	23
	156
	259
	1
	3
	3
	42
	19
	4
	3
	13
ELPET-Election Petitions.	28
EXFA-Execution First Appeal.	3
EXOS-Execution Application.	4
EXP-Execution Petition.	21
FA-First Appeal	1077
FAO-First Appeal from Orders.	2735
FA(OS)-FA from Judgement in original suits.	1
GA-Government Appeals	112
GCRLA-Government Appeals	390
	8
	1
ITA-Appeals Income-tax	396
	15
	1199
	10
	1
	932
	34
MACA-Motor Accident Appeals.	6107
MAC-Motor Accident Claims.	1
MA-Miscellaneous Appeals	102
	102 834 10
`	EXFA-Execution First Appeal. EXOS-Execution Application. EXP-Execution Petition. FA-First Appeal FAO-First Appeal from Orders. FA(OS)-FA from Judgement in original suits. GA-Government Appeals GCRLA-Government Appeals GUAP-Pet. under Guardianship and Wards Act. IP(M)-Main Petition (Insolvency ACt.) ITA-Appeals Income-tax JCRA-Jail Criminal Appeals JCRLA-Jail Criminal Appeal JCRLRV-Jail Criminal Revision. JCRMC-Jail Criminal Misc.Case. LAA-Appeals (Land Acquisition Act) LPA-Letters Patent Appeals.

61	MSA-SA from judgements in Misc. Cases.	85
62	OCRMC-Original Crl. Miscellaneous Case	100
63	OJC-Original Jurisdiction case (Writ)	1694
64	OREF-References.	1
65	Original Application in Cuttack Bench	1
66	OS-Original Suit.	1
67	OTAPL-Other Tax Applications.	129
68	OTC-Other Tax Case.	7
69	OVTA-Tax Appeal Under OVAT ACt.	1
70	RCFA-First Appeals(Rent Control Matters)	1
71	RFA-FA from Judgement and Decree in Suit	2183
72	RPFAM-Revision US 19 of Family Court Act.	1567
73	RSA-Second Appeal from Judgement and Decree.	6590
74	RVWPET-Review Petition.	1693
75	SAO-Second Appeal from Appellate Order.	219
76	SA-Second Appeal	2316
77	SCLP-Pet.for leave to appeal to Supreme Court	1
78	SJC-Special Jurisdiction Case (Tax Matters)	185
79	SM-Suo Motu.	46
80	SPA-Sp.Appeal before DB	5
81	STAPL-Appl.for direction to make a reference.	1
82	STREV-Sales Tax Revision.	1539
83	TA-Tax Appeal	12
84	TEST-Testamentary Cases.	1
85	TREV-Tax Revesion	99
86	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	249
87	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	758
88	WA-Appeals before DB against SB Judgement	3105
89	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	760
90	WP(C)-Writ Petition under Art.226 and 227.	60918
	Grand Total	149111
		1